in part (a) above and also for the Central Government undertakings in Madhya Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND **PETRO** - CHEMICALS (SHRI R.K. JAICHANDRA SINGH): (a) The general policy of the Government is to encourage development of Ancillary Industries to supply parts and components Industries wherever feasible; Bureau of Public Enterprises (BPE) have already guidelines for central issued public sector undertakings which are applicable to Nepa Paper Mills and cement industry in Public Sector. Though, ordnance factories under the Department of Defence Production and Department of Railways do not have the practice of formalising ancillary relationship with small units, they have been utilising the capacities in the industrial units, subject to quotations being competitive and performance being satisfactory.

(b) The number of ancillary industries of seven major public sector units in Madhya Pradesh is reported to be 97, 104, 108 during the years 1981-82, 1982-83 and 1983-84. Name of Ancillary units are not available.

[English]

Appointment of Car Dealers in Pondicherry

3231. SHRI P. SHANMUGAM: Will the Minister of INDUSTRY be pleased to state:

- (a) the number of car dealers licensed in the Union Territory of Pondicherry; and
- (b) the number of models of cars sold by them during April, 1982 to July 1985, year-wise, dealer-wise and model-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS, AND PETRO - CHEMICALS (SHRI R.K. JAICHANDRA SINGH): (a) and (b) Approval of Government is not required for approintment of car dealers. As such details of dealer-wise sales are not maintained by the Government.

Fire in Dak-Tar Bhawan, Parliament Street, New Delhi

3232. SHRI MULLAPALLY RAMA-CHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any enquiry is being conducted into the cause of fire in 'Dak-Tar Bhawan' Parliament Street, New Delhi that occurred on Wednesday, the 20th November, 1985;
- (b) if so, the details of the enquiry and the results thereof;
- (c) whether the loss of the postal stationery caused by the fire has been assessed; and
 - (d) if so, the details therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

- (b) The Departmental Enquiry Committee has not yet completed the enquiry.
 - (c) Not yet.
- (d) Does not arise due to reasons against (c) above.

Production and import of Formic Acid

3233. SHRI K.P. UNNIKRISHNAN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the two units located in Kerala produce the entire requirements of formic acid in the country;
- (b) if so, their licensed capacity and actual production during 1983-84 and 1984-85;
- (c) the reasons why the formic acid is still being imported; and
- (d) the response of the Union Government to the Kerala Government's representation in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH): (a) Yes Sir. These are the only two units in the organised sector both of which are located in Kerala.